



Berkeley Global Society

Information Brochure



2019
ARBITRATION SUMMIT

Nov 16 | New Delhi
09:30 to 18:00

Berkeley Global Society

Information Brochure

INDIA HABITAT CENTRE

New Delhi - 16th Nov, 2019



in association with

Taxortium Consultants LLP



Upcoming Conferences

BGS has events scheduled in the following cities in the upcoming months.

Country	City	Topic
Brazil	Sao Paulo – Rio de Janeiro - Recife	Tech – AI – Data Privacy – Blockchain Foreign Investments
Peru	Lima	Energy - Technology
Colombia	Cali	Technology – Agriculture - Blockchain
Pakistan	Islamabad – Lahore	Arbitration - Technology – Investments
Philippines	Manila	Technology – Climate Change
Vietnam	Hô Chi Minh	Foreign Investments
France	Paris	Sport – Space - AI
Germany	Köln + München	Arbitration - Technology
Russia	Moscow	Venture Capital & Innovation
Hungary	Budapest	Arbitration & Technology
Switzerland	Geneva	Life Sciences
Ukraine	Kiev	IT & LPO

JOIN US





Dentons Berlin

April 2019



Bangalore Space Law Conference

June 2019



BGS Gala - Paris Champs Elysées

June 2019

ABOUT BGS

BGS is an international organization having a direct presence in 90 countries. BGS stands for unlocking intelligence and human capital. BGS is becoming today's largest legal and human initiative by bringing in events, conferences and galas in 30 different countries in 2019.

BGS is composed of outstanding lawyers educated at UC Berkeley diffusing innovative analysis from around the globe.

BGS ideates, incubates and inspires through its network of events and opportunities. The initiatives within the current BGS ecosystem includes

i) Cohorts : The subject based Cohorts are platforms to discuss and solve legal issues. The subject based cohorts that are active at bgs are:

- Energy
- Entertainment
- Environment
- Human Rights
- Arbitration
- Mergers & Acquisitions
- Intellectual Property
- Space
- Life - Sciences
- Start Up & VC

ii) Innovation : Space where niche, nascent, and cutting edge ideas are exploited by stakeholders determined to disrupt future markets.

iii) Perspectives : Unique platform to publish articles, interviews or discussions involving worldwide acknowledged practitioners. Perspectives serves as avenue of

BGS is a unique legal community with an unmatched global footprint of highly acclaimed legal professionals and next generation leaders.



BGS Arbitration Cohort

- Members of the Arbitration Cohort have significant experience in both Domestic and International arbitration
- The Arbitration Cohort being a strong network of specializing professionals, also benefits from the diversity of its members.
- The Cohort is scheduling major events in 2019 & 2020

Topics

- International Arbitration - A primer on issues faced
- Developing India as a Hub for Alternate Dispute Resolution
- Treaty Arbitration & Implication of Tax on Arbitral Awards
- Series Arbitration

Speakers

Speakers from the United States, Germany, France in addition to the experts in the field from India will address the gathering.



Paris Conference – Artificial Intelligence



Mumbai conference India on Best practices & Future trends in legal services



LA-TAM Conference, Brazil.



ARE YOU IN?

Want to support our events or partner with our Arbitration Cohort or need some additional info?

write to us at
aubinlapos@gmail.com
taxortium@gmail.com

Don't miss out the opportunity!



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Let's unlock intelligence & human capital together!

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